

## NOTIFICATION

Hyderabad, the 6th June, 2005

## Insurance Regulatory and Development Authority Act, 1999

F. No. IRDA/IAC/1/2005.—In exercise of the powers conferred by Sub-section (1) of Section 25 of the Insurance Regulatory and Development Authority Act, 1999 (41 of 1999); the Authority hereby makes the following Notification, namely :—

The following members are appointed as members of the Insurance Advisory Committee with effect from 6th June, 2005 :—

1. Mr. Gautam Sengupta, Sastitala, Post Krishnanagar, Distt. Nadia 741101
2. Mr. H.M. Jain, Mumbai
3. President, Insurance Brokers' Association of India
4. Mr. P. C. Gandhi, Mumbai
5. CEO, Family Health Plan
6. Mr. Rajendra Chitale, Mumbai
7. President, Actuarial Society of India
8. Mr. N. M. Govardhan, Bangalore
9. Chairman-cum-Managing Director, General Insurance Corporation of India
10. Mr. C.N.S. Shastri, Puttaparthi (Andhra Pradesh)
11. Joint Secretary (Insurance), Ministry of Finance, Government of India
12. Joint Secretary dealing with Motor, Ministry of Surface Transport, Government of India
13. Joint Secretary, Department of Legislative Affairs, Ministry of Law, Government of India
14. Director, National Insurance Academy, Pune
15. Managing Director, Institute of Insurance and Risk Management, Hyderabad
16. Representative of Confederation of Indian Industry
17. Representative of Federation of Indian Chamber of Commerce and Industry
18. Chairman, Life Insurance Corporation of India
19. CEO, HDFC Standard Life Insurance Company Ltd.
20. Chairman-cum-Managing Director, United India Insurance Co. Ltd.
21. CEO, ICICI Lombard General Insurance Company Ltd.
22. Mr. Reghav Nersalay, Mumbai

C. S. RAO, Chairman  
[ADVT III/TV/Exty./161/05]